

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.240/241/HDB/2017
NAME OF THE COMPANY	Veera Vaishnavi Granites Private Limited& Others
NAME OF THE PETITIONER(S)	Ch. Santosh Raja Goud Cheekati
NAME OF THE RESPONDENT(S)	Veera Vaishnavi Granites Private Limited & Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Rachel Sanfone	Adv	Sanfonevachel 91 Egnala	dead

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.S.Keshava Rao along with Ms.Rachel Sanjane, Learned Counsels for the Petitioner and Ms.Deepthi Kiran, Learned Counsel for the Respondent.

Case is posted to 29.01.2018.

Member (T)

Member (J)

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